

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 619/2001

IN

OA 2161/1999

(31)

New Delhi, this the 5th day of November, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri Vimal Kumar
S/o Shri Harish Chand
R/o 397, Jadoda Dairy, Burari Road
Delhi - 110 009.

(By Advocate Shri T.C.Agarwal) ...Applicant

V E R S U S

Smt. Deepak Sandhu
Head of News/Addl. Director General
Doordarshan News, C.P.C. Complex
Khel Gaon, New Delhi - 110 049.
(Near Asiad Village)

...Respondent

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We have heard Shri T.C.Agarwal, learned
counsel for the ~~respondents~~ ^{applicant}.

2. He has submitted that the Tribunal had further extended the time for implementation of the Tribunal's order dated 5-3-2001 in OA 2161/1999 till 30-9-2001. Thereafter, we note that the petitioners have filed this CP 619/2001 on 12-10-2001 and admittedly, according to the learned counsel, they have not even cared to file a single application to the respondents to implement the Tribunal's order dated 5-3-2001.

3. In the circumstances, CP 619/2001 is rejected as premature.

(Govindan S.Tampi)
Member (A)

/vikas/

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

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